

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 103**  
**(CAA)-63(PB)/2020**

**IN THE MATTER OF:**

Spirited Auto Cars (I) Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 14.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Vatsala Rai, Mr. Bharat Apte,  
Mr. Tanmay Sharma, Advs.  
for RD and OL : Mr. Shankari Mishra, Adv.

**ORDER**

RD counsel has stated that they are examining the reply of the petitioner. At their request list this matter on 04.02.2021.

Sdl—

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sdl—

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.01.2021  
Ritu Sharma